

Pakistan is giving is through the international border between Punjab on the Pakistan side and Punjab on the Indian side. Sometime ago, the hon. Home Minister gave a Statement in the Rajya Sabha and here also in answer to supplementaries that if necessary the border will be handed over to the Army and also about extending the kilometrage. Since it is claimed by the Government that there has been a let down and not let up in the to and fro clandestine activities of the Pakistani arms, ammuniton, training of personnel, I want to know from the hon. Minister, through you, Sir, how will the Government come to the conclusion that the situation has come to that extent that it will consider handing over some areas and some kilometrage of border to the Army for the purpose of defending it? It is not only for the purpose of these clandestine activities because it has a direct effect on the security environment of the countries and it is not only a problem of the Home Ministry. It is a problem of the Defence Ministry also. So, I want to know what will constitute the circumstances necessitating this step to be taken?

SHRI P. CHIDAMBARAM : I am in a fix because I do not recall any statement having been made either in this House or in the Rajya Sabha that any portion of the territory will be handed over to the Army...

SHRI AJAY MUSHRAN : I did not say that. You have said that the circumstances at the moment do not warrant handing over any land for security purposes to the Army. I want to know what will constitute those circumstances when you will consider handing over to the Army.

SHRI P. CHIDAMBARAM : It is difficult to envisage such circumstances, and I do not hope that such circumstances will ever arise. Having been in the defence forces, he knows better than I what those circumstances are and what will the Indian Army do when such circumstances arise.

[Translation]

SHRI DHARAM PAL SINGH MALIK : Hon. Mr. Speaker, Sir, in the past one year, ever since the Lok Dal came to power in Haryana, terrorist activities have increased in that State. Prior to that, terrorism was unheard of in Haryana. I want to know

from the hon. Minister whether Haryana, particularly the areas of terrorist activities in that State, will be declared as 'disturbed areas' and if the Centre will directly intervene to root out terrorism in those areas?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : Mr. Speaker, Sir, as my hon. colleague pointed out that whenever we take stern steps to counter the activities of terrorist organisations in Punjab, it has its repercussions not only within the State of Punjab but also outside the State as well. Hence the incidents occur in Haryana. High-level talks have been held with the Haryana Government. Myself and my hon. colleague have had talks with the State's Chief Minister, Home Minister, Chief Secretary, Senior officers and the D.G. Police. The Centre has extended all possible assistance to the Haryana Government to deal with this problem. The Centre is willing to co-operate with any State, be it Haryana or some other State, to combat terrorism. It is an entirely different matter when the hon. Member says that the administrative structure in Haryana has somewhat weakened. I shall not comment on this here.

[English]

Implementation of Indo-Sri Lanka Accord

*8. †**SHRI P. KOLANDAIVELU :**

SHRI AMAR ROYPRADHAN :

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether Government are withdrawing the IPKF from Sri Lanka ;

(b) if so, whether the problems of Tamilians in the north and east provinces of Sri Lanka have been settled ;

(c) whether the LTTE has agreed for the implementation of Indo-Sri Lanka accord ; and

(d) if not, when the Indo-Sri Lanka agreement would be implemented ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) Does not arise.

(c) There has been no unequivocal indication from the leadership of the LTTE that it is prepared to cooperate in the implementation of the Indo-Sri Lanka Agreement.

(d) Considerable progress has been made in the implementation of several aspects of the Agreement. However, some provisions of the Agreement, including the formation of a Provincial Council in the North-east, are still to be implemented. No time frame can be specified at this stage.

SHRI P. KOLANDAIVELU : In reply to part (a) of my question, the hon. Minister has stated, "No, Sir". Let me tell him that it is a fact that some of the troops have already been withdrawn by the Government of India. When such is the case, the hon. Minister for External Affairs is giving a misleading answer to this House. The hon. Prime Minister has stated this and it has appeared in the *Hindustan Times* of July 25. I have got the press-cutting. When a question was asked with regard to withdrawing of the IPKF from Sri Lanka, he has stated that "some troops and equipment have already been withdrawn". What does this mean? When the Prime Minister has stated that some troops have already been withdrawn, the Minister of External Affairs comes forward and says that no troops have been withdrawn so far. It is highly misleading. I am asking the hon. Minister to clarify the position, whether some troops have already been withdrawn or not on July 1st. I know very well that 10,000 troops from the provinces of Sri Lanka have already been withdrawn on July 5th. Is it not a fact?

MR. SPEAKER : Let him answer.

SHRI P.V. NARASIMHA RAO : The IPKF has gone there to complete a mission. Until the mission is completed, the IPKF will stay there. The number which will stay or which will be deployed at a given moment is a matter that will vary from time to time and it is for the operational command to decide about it. There is no question of withdrawing.

SHRI P. KOLANDAIVELU : There is a clear answer...(Interruptions)

MR. SPEAKER : He has clarified it.

SHRI P. KOLANDAIVELU : It is no

a clarification. It is highly misleading. (Interruptions)

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Sir, the question is totally different and does not relate to what I have said. If you read the question itself, "whether Government are withdrawing the IPKF from Sri Lanka" I said, we are not withdrawing the IPKF from Sri Lanka, categorically. We have withdrawn some personnel of the IPKF from Sri Lanka.

(Interruptions)

MR. SPEAKER : How does it matter? That is also the same thing.

SHRI P. KOLANDAIVELU : Sir, it is not the same thing.

MR. SPEAKER : No, nothing doing.

(Interruptions)

MR. SPEAKER : Mr. Kolandaivelu, troops are sent there, withdrawn and they are reinforced. Everything goes on according to the need of the situation. That is all. This is a question of IPKF, whether it is being withdrawn or not. That is a categorical answer. Nothing doing.

SHRI P. KOLANDAIVELU : Why has the Minister come forward to give an answer, "No, Sir". (Interruptions)

MR. SPEAKER : He is right there.

(Interruptions)

SHRI P. KOLANDAIVELU : No, no. It is highly misleading. (Interruptions)

MR. SPEAKER : There is no question. It is all right. You are taking something which is technically wrong.

(Interruptions)

MR. SPEAKER : I say, "It is all right." So simple it is.

(Interruptions)

SHRI P. KOLANDAIVELU : I want an Half an Hour discussion on this.

MR. SPEAKER : You put the second question.

SHRI P. KOLANDAIVELU : I am putting the second question. (*Interruptions*)

MR. SPEAKER : That can be discussed later on. He will reply to that.

(*Interruptions*)

MR. SPEAKER : Why are you doing this ? You can give a motion for it. Put the second question.

(*Interruptions*)

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : May I clarify this point ? If my hon. friend withdraws from the House, then the Press will say, he has withdrawn. If the entire Opposition withdraws, then the Press will say, the entire Opposition has withdrawn. That is the difference. (*Interruptions*).

SHRI P. KOLANDAIVELU : My question was, whether the Government are withdrawing the IPKF from Sri Lanka.

MR. SPEAKER : I am satisfied with the answer to the question you put.

(*Interruptions*)

SHRI VISHWANATH PRATAP SINGH : What the Defence Minister has said is like saying that the Congress is still there but all the candidates are losing. (*Interruptions*)

SHRI P. KOLANDAIVELU : My second question is with regard to the Agreement. It is a bilateral agreement between India and Sri Lanka. (*Interruptions*)

MR. SPEAKER : You put the second question.

(*Interruptions*)

MR. SPEAKER : What is that ? Sit down.

(*Interruptions*)

SHRI N.V.N. SOMU : When the Tamil Nadu problem is being discussed, the Prime Minister is leaving.

MR. SPEAKER : Nothing wrong. Sit down.

(*Interruptions*)

MR. SPEAKER : Why are you shouting ? Please take your seat.

(*Interruptions*)

SHRI N.V.N. SOMU : He is showing scant respect to Tamil problem.

MR. SPEAKER : Please take your seat. You put the second question.

SHRI P. KOLANDAIVELU : My second question is....

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

(*English*)

Procedure Adopted by PESB for Selection of Senior Officers in Textiles Units

*1. DR. VENKATESH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received representations/objections against the procedures adopted by the Public Enterprises Selection Board for selection of senior officers in textile units in public sector ;

(b) if so, the facts thereof ; and

(c) the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). No objections or representations have been received against the procedure adopted by PESB except from two Members of Parliament in respect of the solitary case of the propriety of considering a candidate for the post of Director, British India Corporation, when the Government had already once rejected the proposal to appoint him.

(c) No action to modify the procedure is required as a candidate recommended by PESB and not approved by the Government can be considered again if there is no other suitable candidate.